GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:853
ANSWERED ON:08.08.2013
NIRMAL GRAM PURASKAR
Chavan Shri Harischandra Deoram;Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of payment made to the agencies conducting survey in Nirmal Gram Puraskar (NGP) applicant villages in the country during each of the last three years and current year State/UT-wise;
- (b) the details of villages recommended and awarded NGP including Maharashtra during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to review the guidelines for NGP and to make it more effective and result-oriented;
- (d) if so, the details thereof, along with the funds released by the Government under the Scheme during the said period, State/UT-wise; and
- (e) the number of villages targeted to be made Nirmal Grams during 2011-12 and 2012-13 in Maharashtra and the achievements made in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) Surveying agencies conducting survey for Nirmal Gram Puraskar (NGP) applications were not allocated state-wise responsibility and therefore state- wise payment made to each surveying agency is not available. However, details of total payment made to the surveying agencies during last three year are as under:-

Sl.No. Year Amount paid to the Survey Agencies

- 1 2010-2011 916.45 lakhs
- 2 2011-2012 737.69 lakhs
- 3 2012-2013# Nil
- 4. 2013-2014# Nil

#NGP guidelines have been revised in December 2012. As per revised guidelines, selection of Gram Panchayats for award of Nirmal Gram Puraskar from the year 2012-13 shall be taken up by the States, while selection of the Blocks and District Panchayats shall continue to be with the Centre.

- (b) Details of Gram Panchayats recommended and awarded NGP including in Maharashtra during each of the last three years and the current year, State/UT-wise are at Annexure-1.
- (c) & (d) NGP Guidelines have been reviewed and revised in December 2012. As per new NGP Guidelines, selection of Gram Panchayats for award of Nirmal Gram Puraskar from the year 2012 shall be taken up by the States, while selection of the Blocks and District Panchayats shall continue to be with the Centre. Under revised NGP guidelines, scoring pattern has been adopted which is more effective and result-oriented. Award money has been doubled. To have sustainability, release of award money to the GPs has been modified as under:-
- (i) 25% of the award money to be released in cash on declaration of award.
- (ii) 75% of the award money to be kept as a fixed deposit for two years in the GP's name. After revision of NGP Guidelines, no funds have been released.
- (e) No target was fixed for Nirmal Grams for the year 2011-12 for any State including the State of Maharashtra. However, the Government of Maharashtra recommended 3442 GPs for NGP awards, out of which 442 GPs were given NGP awards during the

year. After Total Sanitation Campaign (TSC) was revamped into Nirmal Bharat Abhiyan(NBA) w.e.f 1.4.2012, States were asked to identify the GPs with functional water supply scheme for making them Nirmal Grams by implementing NBA in a saturation mode in identified GPs. For the year 2012-13, in Maharashtra, 5149 such GPs were identified for making them Nirmal Grams, out of which 2906 GPs have reportedly achieved 100% project objectives under TSC/NBA.